

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 7/111/MB/ 2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016

NAME OF THE COMPANY: **Dilip Timblo**
Vs.
M/s. Sociadada De Formento Industrial Pvt. Ltd.& ors.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	MR. R. ABADA	SR. ADVOCATE	REPR. NO. 3	
2)	MR. G. R. MALLA	ADVOCATE	REPR. NO. 3	
3)	MR. ABEEZAR	FAIZULLAH BOY		
4)	MR. AMIT	BARNSAL		
5)	MS. KANIK	CHUGH		

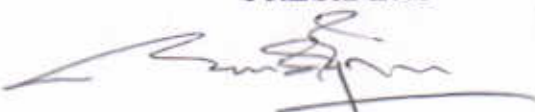
6) Joseph Kodikkalava Se Adv
 Eric Correia Adv
 Paeminder Singh Adv

} App. 
 P.P. B... P.T.O.

ORDER

CP No.7/111/MB/2012 to come up alongwith CP No. 87/2006 on
26.08.2016 at 10.30 AM.


[CHIEF JUSTICE M.M. KUMAR]
PRESIDENT


[S.K. MOHAPATRA]
MEMBER(T)

Date:19.07.2017
[ravi]